

Order No. 140/2020 (Administrative)

In view of the directions contained in Letter No. 1091/IV-CPC/e-courts/Allahabad/Dated: 05.05.2020 and the subsequent e-mail received at 05:03:26 PM today on dated May 05,2020, from the office of the CPC of the Hon'ble High Court Allahabad, and as it was telephonically informed from the Office of the District Magistrate, Barabanki, that presently District Barabanki falls within the Orange Zone, as defined by the Central/State Govt.

It is ordered that Courts of, Session Judge, Additional Session Judge, Court No. 01, Spl. Judge SC/ST Act, Spl Judge E.C. Act, Spl. Judge POCSO Act, NDPS Act, Gangster Act and C.J.M. Barabanki shall take up the judicial/administrative work since 08.05.2020 as per usual court hours and as per directions contained in the clauses (a) to (f) in para-7 of the above noted letter.

C.J.M. shall make necessary arrangement of the Judicial Magistrates in respect of the Judicial work/remand including the recording the statement of the victims and the accused u/s 164 Cr.P.C.

The Outlying Court of Civil Judge (Junior Division), Haidergarh, Court No. 24, shall not be covered under this order.

Incharge C.A.O. and The Central Nazir to make necessary arrangement of the Class-III and Class- IV employees respectively, so as to ensure minimal entry of staff in court premises which shall not be more than 10%, in supervision of O/C Administration and O/C Nazarat.

Nodal Officer Computer/System Officer to ensure compliance of the directions of the Hon'ble High Court, on their part.

This order be uploaded on the official website of District court, Barabanki.

Inform all concerned.

(Signature)
(Ram Achal Yadav)
District Judge,
Barabanki
05.05.2020

Copy forwarded for information and necessary action to :-

01 District Magistrate, Barabanki		24 Addl. Chief Judicial Magistrate	25
02 Addl. Distt & Sess Judge	01	25 Addl. Chief Judicial Magistrate	11
03 Special Judge SC/ST Act/	-	26 Addl. Chief Judicial Magistrate	12
04 Addl. Distt & Sess. Judge/O/C Copying	02	27 Addl. Chief Judicial Magistrate	16
05 Principal Judge, Family Court	-	28 Addl. Chief Judicial Magistrate	19
06 Special Judge EC Act/O/C Record Room	-	29 Addl. Civil Judge (Sr. Div.)	23
07 Addl. Distt & Sess. Judge	06	30 Civil Judge (Sr. Div)/FTC	38
08 Ist Addl. Principal Judge, Family Court/O/C Library	-	31 Civil Judge (Jr. Div.)	13
09 IInd Addl. Principal Judge, Family Court/O/C Inquiry and inspection office	-	32 Judicial Magistrate	27
10 Addl. Distt & Sess Judge	09	33 Civil Judge (Jr Div.) R. S. Ghat	14
11 Addl. Distt & Sess Judge	04	34 Addl. Civil Judge (Jr. Div.)	26
12 Addl. Distt & Sess Judge/Spl. Judge POCSO Act (Exclusive Court)	44	35 Civil Judge (Jr. Div.) Haidergarh	24
13 Addl. Distt & Sess Judge (for trying rape cases alongwith POCSO ACT)C.N. 45/ Nodal Officer Computers		36 Civil Judge (Jr. Div.)/FTC	39
14 Addl. Distt & Sess. Judge (for trying rape cases alongwith POCSO ACT)	46	37 Addl. Civil Judge (Jr. Div.)	21
15 Addl. Distt & Sess Judge	08	38 Addl. Civil Judge (Jr. Div.)	22
16 Addl. Distt. & Sess. Judge C.N. 05 /O/C Nazarat		39 Addl. Civil Judge (Jr. Div.)	42
17 Addl. Distt. & Sess. Judge/ Special Judge NDPS Act	10	40 Addl. Civil Judge (Jr. Div.)/FTC	43
18 Addl. Distt & Sess. Judge / FTC	36	41 Spl. Judicial Magistrate	15
19 Addl. Distt & Sess. Judge / FTC	37	42 Spl. Judicial Magistrate	33
20 Chief Judicial Magistrate	18	43 Zila Bar Association, Barabanki	-
21 Civil Judge (Sr. Div)/O/C Amin	20	44 Reader of District Judge	-
22 Addl. Chief Judicial Magistrate	17	District Information Officer, Barabanki	-
23 Secretary DLSA	-	45 to publish this information in daily newspapers.	-

